

[Hafiz Mohammad Ibrahim]

statement which the Government will make, as soon as the information is received by us.

As far as the function of the Control Board is concerned, I may bring it to the notice of the House that this Board is concerned with advisory functions. It is a deliberative body and not an executive body. It could do nothing in regard to prevention.

श्री यादव (बाराबंकी) : श्रीमन्, एक काम रोको प्रस्ताव मैंने भी इस विषय में दिया था।

उपाध्यक्ष महोदय : अगर वह नहीं आया है तो माननीय सदस्य बाद में उसके बारे में दरियाफत कर सकते हैं।

I withhold my consent to the adjournment motions.

12-07 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION ISSUED UNDER COMPANIES ACT

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): I beg to lay on the Table a copy of the Notification No G.S.R. 556 dated the 5th July, 1958 under sub-section (3) of section 637 of the Companies Act, 1956. [Placed in Library, See No. LT-789/58]

AMENDMENT TO THE SALT (RESERVE STOCKS) ORDER, 1955

The Minister of Industry (Shri Manubhai Shah): I beg to lay on the Table under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Notification No. G. S. R. (343) GSS. Com/Salt (3) dated the 10th May, 1958, making certain amendment to the Salt (Reserve Stocks) Order, 1955. [Placed in Library, See No. LT-790/58.]

AMENDMENTS TO THE KHADI AND VILLAGE INDUSTRIES COMMISSION RULES, 1957

Shri Manubhai Shah: I beg to lay on the Table, under sub-section (3) of section 26 of the Khadi and Village Industries Commission Act, 1956, a copy of each of the following notifications making certain amendments to the Khadi and Village Industries Commission Rules, 1957:—

- (i) G.S.R. No. 387 dated the 17th May, 1958;
- (ii) S. O. No. 1032 dated the 7th June, 1958. [Placed in Library; See No. LT-791/58.]

ANNUAL REPORT OF HINDUSTAN INSECTICIDES AND NAHAN FOUNDRY

Shri Manubhai Shah: I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy of each of the following reports:—

- (1) Third Annual Report of the Hindustan Insecticides (Private) Ltd. for the year 1956-57 along with the Audited Accounts. [Placed in Library; See No. LT-792/58.]
- (2) Fifth Annual Report of the Nahani Foundry (Private) Ltd. for the year 1956-57 along with the Audited Accounts. [Placed in Library; See No. LT-793/58.]

CORRECTION OF INFORMATION GIVEN DURING DISCUSSION OF DEMANDS FOR GRANTS

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): I beg to lay on the Table a copy of the statement correcting the information given on the 31st March, 1958 during the discussion on the Demands for Grants of the Ministry of Works, Housing and Supply. [Placed in Library; See No. LT-794/58.]